

विवरण । [पुस्तकालय में रखी गई । (I) और (II) के लिए देखिए संख्या एल.टी.904/99]

**CAG's Report for 31st March, 1998 regarding Union Government relating to Accounts and Transaction Audit Observations**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS) Sir, on behalf of Shri Murli Manohar Joshi, I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.1 of 1999) Union Government (Commercial) - Review of Accounts. [Placed in Library. See No.LT-852/99]
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.2 of 1999) Union Government (Commercial)- Comments on Accounts; [Placed in Library. See No.LT-853/99]
- (iii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.3 of 1999) Union Government (Commercial) - Transaction Audit Observations. [Placed in Library. See No.LT- 854/99]

**CAG's Report for 31st March, 1998 Regarding Bharat Aluminium Company Ltd.**

KUMARI MAMATA BANERJEE: Sir, on behalf of SHRI NAVEEN PATNAIK, I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.4 of 1999) Union Government (Commercial) -Bharat Aluminium Company Limited . [Placed in Library. See No.LT- 859/99]

- I. **MoU (1999-2000) between Government of India and Hindustan Vegetable Oil Corporation Limited**
- II. **Statement giving reasons for not laying the Annual Reports of FCI from (1996-99) within stipulated period**

उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री शांता कुमार) : श्रीमान मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(I) 1999-2000 के वर्ष के लिए भारत सरकार (उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय, चीनी और खाद्य तेल विभाग ) और हिन्दूस्तान वेजीटेबल आयल्स कारपोरेशन लिमिटेड के बीच सम्पन्न सहमति ज्ञापन । [पुस्तकालय में रखी गई । देखिए संख्या एल.टी.841/99]

(II) 1996-97, 1997-98 और 1998-99 के वर्षों के लिए भारतीय खाद्य निगम के वार्षिक प्रतिवेदनों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण। [पुस्तकालय में रखी गई । देखिए संख्या एल.टी.839/99]

**I. Notifications of Ministry of Health and Family Welfare**

**II. Report and Accounts (1996-97, 1997-98, 1998-99) of Institutes of Health, Speech and Hearing and AIDS prevention and control project**

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Health and Family Welfare F.No. 14-3/69/99 Estt.I dated 26.2.1999 publishing the All India Institute of Medical Sciences Regulations, 1999, under sub-section (3) of section 29 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No.LT-763/99]
- II. A copy (in English and Hindi) of the Ministry of Health and Family Welfare G.S.R. 245 (E) dated 5.4.1999 publishing the Drugs & Cosmetics (2nd Amendment) Rules, 1999 alongwith extracts of Drugs and Cosmetic Rules, 1945, under Section 38 of the Drugs and Cosmetics Act, 1940 and delay statement. [Placed in Library. See No.LT-472/99]
- III. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1997-98, together with the Auditor's Report on the